

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(CAA) – 193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.

.... **APPLICANT / PETITIONER**

And

BSBK Engineering Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 230-232

Order delivered on 09.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:

For the Petitioner(s):-

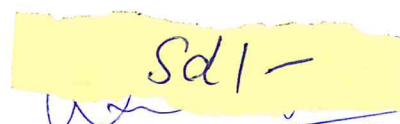
**Mr. Saurabh Kalia, Mr. Palash Aggarwal,
Advocates**

For the Respondent(s):-

**Ms. Lakshmi Gurung, Advocate for Income
Tax Dept.**

ORDER

By order of the Bench, the matter is listed for hearing on 16.02.2018.


**(Nirmala Vincent)
Court Officer**